

**Irregularities in Examination of  
Income Tax Inspectors Conducted by  
Staff Selection Commission**

6307 SHRI RAM TAHAL CHOUDHARY:  
Will the PRIME MINISTER be pleased to state:

(a) whether the Government have since got the CBI enquiry report in regard to unfair means used in the examination for recruitment of Income Tax Inspectors, 1988 conducted by the staff selection Commission;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GEIEVANCESS AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a): No, Sir. The matter is under investigation by C.B.I.

(b) and (c): Does not arise.

[English]

**Growth of Small Scale Industries**

6308 SHRI ANNA JOSHI: Will the PRIME MINISTER be pleased to state:

(a) whether there is an adverse effect on the development of small and cottage industries due to entry of multinationals in this field;

(b) the average growth rate of small scale

industries during each of the last three years;

(c) the total capital investment in the small scale sector and the number of small scale units set up after the announcement of new policy of Government and the extent to which new employment opportunities have been generated in the country; and

(d) the remedial measures being taken by the Government to check the slow industrial from within small scale sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a): No, Sir. The small scale industries continued to maintain growth as the small scale industrial units are estimated to have increased from 19.48 lakh in 1990-91 to 20.80 lakh (Provisional) at the end of 1991-92 showing an increase of about 7%.

(b) Office of the Development commissioner (small scale Industrials) computes Index of industrial production on quarterly basis. Based on this index, the estimated rate of growth in the small scale sector for the years 1990-91, 1991-92 was 8.5% and 2.4% respectively and for 1992-93 (April-December) the growth rate is estimated as 6.7%.

(c) After the announcement of New Industrial Policy, the information on the additional fixed investment, employment generated and number of units set up in the small scale sector is given below: -

|                        | <i>Additional<br/>Investment<br/>(RS.crores)</i> | <i>Additional<br/>Employment<br/>(Lakh Nos)</i> | <i>Additional<br/>Number of units<br/>(000 Nos)</i> |
|------------------------|--|---|---|
| Oct, 1991-<br>March 92 | 186  | 2.80  | 72  |
| April 1992<br>Dec.92.  | 258  | 3.44  | 100   |

(d): The Government has always safeguarded the interest of small scale Sector. The important steps taken in the interest of small scale Sector are:-

(i) Exemption from/concessional excise duty.

(ii) Concessional rates of interest on loans upto Rs. 2 lakhs.

(iii) Marketing facility of their products through NSIC, SSIDC's.;

(iv) Reservation of items for exclusive manufacture in the small scale sector.

(v) Reservation of items for Government purchase

(vi) Price preference in purchase from SSI.

(vii) Transport subsidy.

(viii) Scheme for Self-Employment for Educated-Unemployed Youth.

(ix) Enhancement in the investment limit of plant and machinery in respect of tiny units from Rs. 2 lakhs of Rs. 5 lakhs and inclusion of business and industry related services as tiny units and modification in definition of women enterprises.

(x) Simplification of rural and procedures regarding registration.

(xi) Interest on Delayed Payment to Small and Ancillary Undertakings.

(xii) Widening of the scope of National Equity fund Scheme

(xiii) Equity participation by other Industrial Undertakings in small scale units Upto 24%.

[*Translation*]

### **Construction of houses in Villages**

6309 SHRI TEJSINGH RAO BHONSLE:  
Will the PRIME MINISTER be pleased to state:

(a) whether fertile land adjoining to villages is being utilised for constructing houses;

(b) whether any proposal is under consideration of the Government regarding construction of multi-storied flats in villages in order to check the expansion and preserve the fertile land;

(c) whether any financial assistance have been provided by Non-Resident Indian for the low cost housing schemes in villages; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) No, Sir.

This Ministry has been implementing Indira Awaas Yojana (IAY), a sub-scheme of Jawhar Rozgar Yojana (JRY), for the construction of houses for scheduled castes scheduled tribes and for bonded labour below poverty line in rural areas.

The houses under IAY as far as practicable are built on mic habitats approach or in a cluster do as to facilitates the development of infrastructure such as internal roads, drains, drinking water supply etc and other common facilities. Care is also taken to see that the houses under IAY are located close to village and not far away so as to ensure safety and security. Nearness to work place and social communication.

However in case this approach cannot be adopted because of non-availability of cluster of